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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	ROHAN RAJASEKARAN	Counsel for Respondent	R.R.R
2.	N. S. Sivalakshmi	Counsel for Petitioner	N. S.

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that a connected matter is posted on 30.12.2017 wherein the respondent is the same and prayed for time to make submissions. Time is adjourned at request. Put up on 30.12.2017 at 10.30 A.M.

-S/-
S Vijayaraghavan
Member (Technical)

-S/-
K Anantha Padmanabha Swamy
Member (Judicial)